

GUAR GUM GRADING AND MARKING RULES

1. Short title, application and commencement-

- (1) These rules may be called the Guar Gum Grading and Marking rules, 1982.
- (2) They shall apply to the Guar Gum produced in India.
- (3) They shall come into force on the date of their publication in the Official Gazette.

2. Definitions.- In these rules, unless the context otherwise requires;

- (a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India.
- (b) "Authorised Packer" means a person or a body of persons who has been granted a certificate of authorisation under rule 3 of the General Grading and Marking Rules, 1937, in relation to Guar Gum;
- (c) "Schedule" means a Schedule appended to these rules.

3. Grade designations:- The grade designation to indicate the quality of Guar Gum shall be as set out in column 1 of Schedule I to III.

4. Definition of quality.- The quality indicated by the grade designation shall be as set out against each grade designation in columns 2 to 8 of Schedule I and II and columns 2 to 11 of Schedule III.

5. Grade designation Mark.--- (i) The grade designation mark shall consist of label bearing a design consisting of an outline map of India with the word AGMARK and the figure of the rising sun with the words "Produce of India" and resembling the mark set out in Schedule IV.

NOTE:

- (i) The grade designation mark to be used on paper or cloth bags shall consist of a paste on label specifying the grade designation.
- (ii) The grade designation mark to be used on B-twill jute bags shall consist of a rectangular tie-on label specifying the grade designation.

6. Method of marking .- (1) The grade designation mark shall be securely affixed or Stenciled on each container in a manner approved by the Agricultural Marketing Adviser and shall also indicate the number of the certificate of authorisation issued to the packer by the Agricultural Marketing Adviser.

(2) In addition to the grade designation mark every container shall be clearly marked with the following particulars, namely:-

- (a) Date of packing;
- (b) Lot number;
- (c) Name and address of the packer;
- (d) Net weight; and
- (e) Any other particulars as may be specified by the Agricultural Marketing Adviser.

(3) The authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container in a manner approved by the said officer, provided the private trade mark does not represent quality or grade of the Guar Gum different from that indicated by the grade designation mark affixed on the container in accordance with these rules.

7. Method of packing .- The Guar Gum shall be packed only in sound clean, dry and un-used containers made of B-twill just or in polythene bags placed in gunny bags or multi-ply craft paper sacks or any other material as may be approved by the Agricultural Marketing Adviser. The container shall be free from any insect infestation or fungus contamination and also free from any undesirable smell.

(2) The container shall be securely closed and sealed in the manner approved by the Agricultural Marketing Adviser.

(3) Each package shall contain Guar Gum of one trade description and one grade designation only.

SCHEDULE I

(See rules 3 and 4)

Grade designations and definitions of quality of undehusked split (crude) Guar Gum

Definition of quality							
Special characteristics							General Characteristics
Grade Designation	Moisture, Per cent by weight (Maximum)	Ash, per cent by weight (Maximum)	Protein, per cent by weight (on dry basis)	Residue insoluble in acid, per cent by weight (maximum)	Gum per cent by weight (minimum)	Black splits per cent by weight (maximum)	
1	2	3	4	5	6	7	8
Standard	10.0	1.0	Not more than 9%	13.0	70.0	4.0	The undehusked split guar gum shall :
General	12.0	2.0	Not more than 9%	14.0	67.0	7.0	(a) be obtained by milling guar seeds from guar pods of the plant botanically known as <i>Cyamopsis tetragonoloba</i> family Leguminosae. (b) be free from dirt, dust added colouring matter visible mould growth insect infestation and obnoxious smell. (c) have characteristics shape, size and colour

*Includes organic extraneous matter such as stems/straw/chaff to the extent of 0.5 per cent for standard grade and 1.0 per cent for general grade.

SCHEDULE II

(See rules 3 and 4)

Grade designation and definitions of quality of dehusked split (Refined) Guar Gum

Definition of quality							
Special characteristics							General Characteristics
Grade Designation	Moisture Per cent by weight (Maximum)	Ash per cent by weight (Maximum)	Protein per cent by weight (on dry basis)	Residue insoluble in acid, by weight (maximum)	Gum per cent by weight (minimum)	Black splits* per cent by weight (maximum)	
1	2	3	4	5	6	7	8
Standard	10.0	1.0	Not more than 9%	5.0	80.0	1.0	The dehusked split guar gum shall:
General	11.0	2.0	Not more than 9%	7.0	75.0	2.0	(a) be obtained by milling guar seeds after removal of husk from guar pod of the plant botanically known as <i>Cyamopsis tetragonoloba</i> Leguminosae family. (b) be free from dirt, dust added colouring matter visible mould growth, insect infestation and obnoxious smell. (c) have characteristic shape, size and colour

* Includes organic extraneous matter such as stems, straw, chaff.

SCHEDULE III

(See rules 3 and 4)

Grade designation and definition of quality of Guar Gum (pulverized) powder

Grade designation	Definition of Quality								
	Moisture Percent by weight (Max.)	Ash, Percent by weight (Max.)	Protein, Percent by weight (on dry basis)	Residue, insoluble in acid percent by weight (Max.)	Gum, Percent by weight (Mini.)	Viscosity at 25 ⁰ C in centipoises (Mini.)	PH	Arsenic (As ₂ O ₃) ppm (max.)	Lead ppm (Max.)
1 Grade-I	2 11.0	3 0.5	4 Not more than 9%	5 3.0	6 80.0	7 3000	8 5.5-7.5	9 1.0	10 5
Grade-II	12.0	1.0	Not more than 9%	5.0	70.0	2000	6.0-8.0	1.0	5
Grade-III	13.0	1.5	Not more than 9%	7.0	55.0	1000	6.0-8.0	1.0	5

General Characteristics

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The guar gum powder shall:-

- (a) be the produce obtained after multistage grinding of the guar seeds from guar pods of the plant botanically known as *Cyamopsis tetragonoloba* as Leguminosae family
- (b) be free from added starch, extraneous matter, added colouring matter, visible mould growth, insect infestation and obnoxious smell.
- (c) pass through 300 micron sieve/as per specific sieve requirements of the buyers. Tolerance for sieve size 5%

SCHEDULE IV

[(See rule 5)]

Grade designation mark



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